

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2080/2019

JAINUL ABDEEN & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 23-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Dr. Vinod Kumar Tewari, AOR
Mr. Anupam Dwivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await return of service of notice already issued to both the
Respondents.

List again on 13.12.2019.

SURINDER S. RATHI
Registrar

pm